

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.08- IA/1082(AHM)2024
ITEM No.09- IA/1083(AHM)2024
in
CP(IB) 366 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hasmukhbhai Somabhai Patel
V/s
Shri Aster Silicates Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Monaal Davawala, Adv.
For the Respondent :

ORDER

IA/1082(AHM)2024

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted for six months. In view of the above, **IA/1082(AHM)2024** is disposed-off.

IA/1083(AHM)2024

This application is filed by the Liquidator for placing on record the 19th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1083(AHM)2024** stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)